

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.152 of 2012

Dated : 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Soham Mannapitlu Power Pvt. Ltd. ... Appellant(s)

Versus

Karnataka Power Transmission Corpn. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Chandrashekar for
Mr. Udaya Holla, Sr.Adv.

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Mr. S. Sriranga
Mr. Raghavendra S. Srivatsa

ORDER

Written Submissions have been filed by all the parties except Respondent No.2. The learned counsel for the Appellant has also filed the Written Submissions to the Written Submissions filed by Respondent No.2.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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